

16.10-1/2 hrs.

**Title:** Introduction of the Constitution (Scheduled Castes) (Union Territories) Order (Amendment) Bill, 2001 (Amendment of the Schedule)

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) (Union Territories) Order, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) (Union Territories) Order, 1951."

*The motion was adopted.*

SHRI PAWAN KUMAR BANSAL : Sir, I introduce the Bill.

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